

**IA No.02/2022**  
**IN**  
**Arb. A. No. 03/2021**

KMC BRAHMAPUTRA INFRASTRUCTURE LTD.

APPELLANT (S)

VERSUS

THE CHIEF ENGINEER, ROAD AND BRIDGES  
DEPARTMENT, GOVERNMENT OF SIKKIM

APPLICANT (S) /  
RESPONDENT (S)

For Appellant : Mr. Rohan Batra, Advocate.  
Mr. Dhruv Sethi, Advocate.  
Mr. Hemlal Manger, Advocate.

For Respondent : Mr. Varun Mishra, Advocate.  
Ms. Bhawana Rai, Advocate.

**Date: 02/08/2022**

**CORAM:**

**HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE**  
**HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

...

**O R D E R: (per the Hon'ble, the Chief Justice)**

This interlocutory application, being I.A. No. 02 of 2022, has been taken out by the respondent. When this matter is taken up for consideration, the learned advocate representing the applicant/respondent prays for its withdrawal.

Considering his prayer, the application stands dismissed as withdrawn.

**(Meenakshi Madan Rai)**  
**Judge**

**(Biswanath Somadder)**  
**Chief Justice**